

MINUTES OF THE MEETING NO. 7 (2017-18) OF EXPORT FACILITATION COMMITTEE (EFC) HELD ON 25.10.2017 AT 12.00 Hrs AT UDYOG BHAWAN, NEW DELHI UNDER THE CHAIRMANSHIP OF SHRI NIKUNJ KUMAR SRIVASTAVA, ADDITIONAL DIRECTOR GENERAL OF FOREIGN TRADE, DGFT.

Meeting No. 7 (2017-18) of EXIM Facilitation Committee (EFC) was held on 25.10.2017 at 12.00 Hrs in Room No. 11, H-Wing, Udyog Bhavan, New Delhi under the chairmanship of Shri Nikunj Kumar Srivastava, Addl. DGFT to consider the applications for export of 'restricted' items

2. The following members attended the Meeting:-

- (i) Shri A. Mohanty, DIG(Forests), M/o EF&CC
- (ii) Dr. D. Veena Kumari, Director, Ministry of Mines
- (iii) Dr. Anup Kainthola, QI (Trade) D/o AHD&F
- (iv) Shri Vinod Kumar, Technical Officer, M/o EF&CC
- (v) Shri Mahesh Chandra, Asstt. Section Officer, Department of Fertilizers

In attendance:

- (i) Shri Arunoday Goswami, Joint DGFT
- (ii) Shri Sanjay Kumar Tiwari, Dy. DGFT
- (iii) Shri V.K. Sharma, FTDO

3. Altogether 37 applications (including 19 deferred cases) were considered by the EFC, out of which 11 cases were approved, 1 case rejected and remaining 25 cases deferred due to want of comments/NOC from concerned administrative Ministry / Department. The decision of the Committee is indicated in the tabulated statement given below:

Sl. No.	Name of the Firm and File No.	Product Quantity and FOB Value	Date of receipt of application	Status
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DEPARTMENT OF AGRICULTURE COOPERATION AND FARMES WELFARE (DoAC&FW) (Seed Cases)

1	M/s. Aananta Polymers, Delhi-F.No.01/91/162/100/AM-18/EC	20 MT Wheat Bran for FOB value of USD 4615	16.06.2017	DoAC&FW (Trade Division) has given their NOC subject to concurrence of DAHD&F. Comments of DAHD&F (Trade Division) are awaited. Chairman desired to put up the case on file on receipt of NOC/comments from DAHD&F.
2	M/s PHI Seeds Pvt. Ltd., Hyderabad –Telegngana F.No.01/91/110/43/AM-18/EC	120 kgs of Pioneer Brand Hybrid Paddy Seed for FOB value of Rs. USD 420	18.08.2017 received on 05.09.2017	Deferred due to want of comments / NOC from DoAC&FW (Trade Division).
3	M/s East West Seed India Pvt. Ltd., Aurangabad F.No.01/91/110/51/AM-18/EC	Total 3 MT Onion Seed variety Dayo, Red Star and Super Yali (1 MT each) for total FOB value USD 53,450	18.09.2017 received on 19.09.2017	Approved as per the NOC of DAC&FW vide O.M. No. 1-106/2017-SD.IV (227 th EXIM-2 dated 18.10.2017 for export of 03 MT Onion seeds [01MT Dayo, 01 MT, Red Star and 01 MT Super Yali] to Dakar, Senegal

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4	M/s East West Seed India Pvt. Ltd., Aurangabad F.No.01/91/110/52/AM-18/EC	Total 1 MT Onion Seed - 28513 () and Onion Seed - 28514 (500 kg) for total FOB value USD 14,000	18.09.2017 received on 19.09.2017	Approved as per the NOC of DAC&FW vide O.M. No. 1-106/2017-SD.IV (227 th) EXIM-2 dated 18.10.2017 for export of 500 kg Onion Seed -28513 and 500 kg Onion Seed -28514 to Myanmar
5	M/s East West Seed India Pvt. Ltd., Aurangabad F.No.01/91/110/53/AM-18/EC	146 kg Shallot Onion Seed BM 8705 for FOB value USD 2190	18.09.2017 received on 19.09.2017	Approved as per the NOC of DAC&FW vide O.M. No. 1-106/2017-SD.IV (227 th) EXIM-2 dated 18.10.2017 for export of 146 kg Onion Seed -28513 and 500 kg Onion Seed – Shallot to Indonesia
6	M/s Bharat Agro Overseas (India), New Delhi F.No.01/91/110/54/AM-18/EC	20 MT of Onion Seeds c.v. Nasik Red for FOB value of USD 8,00000	15.09.2017	Approved as per the NOC of DAC&FW vide O.M. No. 1-105/2017-SD.IV (226 th) EXIM-2 dated 09.09.2017 for export of 20 MT of Onion Seeds c.v. Nasik Red for FOB value of USD to Pakistan
7	M/s Durga Seeds Farm (Regd)., Chandigarh F.No.01/91/110/64/AM-18/EC	40 MT Onion Seeds c.v. Bombay Red @ 20 MT, Red Creole and Durga King @ 10 MT each for FOB value USD 312500	15.09.2017	Approved as per the NOC of DAC&FW vide O.M. No. 1-105/2017-SD.IV (226 th) EXIM-4) dated 09.09.2017 for export of 40 MT Onion Seeds c.v. Bombay Red @ 20 MT, Red Creole and Durga King @ 10 MT each for FOB value USD 312500 to Bangladesh
8	M/s Maha Kali Traders, East Champaran (Bihar) 854305 F.No.01/91/110/65/AM-18/EC	5,000 MTs of Non Basmati Rice Paddy (other than seed quality) for FOB value of Rs. 8,00,00,000/-	26.09.2010 received on 05.10.2017	Approved as per the NOC of DAC&FW vide O.M. No. 1-79/2015-SD.IV (pt.) dated 24.10.2017 for export of 5,000 MTs of Non Basmati Rice in Husk (Paddy) other than seed quality to Nepal subject to submission of an affidavit by the signatory authority of the firm as per the text provided by DAC&FW.
9	M/s Hanuman Traders, East Champaran (Bihar) 854305 F.No.01/91/110/66/AM-18/EC	2500 MTs of Non Basmati Rice Paddy (other than seed quality) for FOB value of Rs. 3,75,00,000/-	03.10.2017	Approved as per the NOC of DAC&FW vide O.M. No. 1-79/2015-SD.IV (pt.) dated 24.10.2017 for export of 2500 MTs of Non Basmati Rice in Husk (Paddy) other than seed quality to Nepal subject to submission of an affidavit by the signatory authority of the firm as per the text provided by DAC&FW.
10	M/s Nikhil Traders, East Champaran Bihar F.No.01/91/110/67/AM-18/EC	10000 MTs of Non Basmati Rice Paddy (other than seed quality) for FOB value of Rs. 18,05,00,000/-	04.10.2017	Approved as per the NOC of DAC&FW vide O.M. No. 1-79/2015-SD.IV (pt.) dated 24.10.2017 for export of 10,000 MTs of Non Basmati Rice (Paddy or Husk) other than seed quality to Nepal subject to submission of an affidavit by the signatory authority of the firm as per the text provided by DAC&FW.
11	M/s Vaishnav Enterprises, East Champaran (Bihar) F.No.01/91/110/68/AM-18/EC	3000 MTs of Non Basmati Rice Paddy (other than seed quality) for FOB value of Rs. 4,50,00,000/-	04.10.2017	Approved as per the NOC of DAC&FW vide O.M. No. 1-79/2015-SD.IV (pt.) dated 24.10.2017 for export of 3000 MTs of Non Basmati Rice (Paddy or Husk) other than seed quality to Nepal subject to submission of an affidavit by the signatory authority of the firm as per the text provided by DAC&FW.



12	M/s Karan Enterprises, East Champaran (Bihar), F.No.01/91/110/69/AM-18/EC	4000 MTs of Non Basmati Rice Paddy (other than seed quality) for FOB value of Rs. 4,80,00,000/-	09.10.2017	Approved as per the NOC of DAC&FW vide O.M. No. 1-79/2015-SD.IV (pt.) dated 24.10.2017 for export of 4,000 MTs of Non Basmati Rice in Paddy other than seed quality to Nepal subject to submission of an affidavit by the signatory authority of the firm as per the text provided by DAC&FW.
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DEPARTMENT OF ATOMIC ENERGY

13	M/s Sukaso Ceracolors Pvt. Ltd., Hyderabad F.No.01/91/110/62/AM-18/EC	2000 MTs of ZIRCOMAT 5 Micron /325 Mesh Powder (Ceramic Opacifier) for a FOB value of USD 30,20,000	18.09.2017 received on 03.10.2017	Deferred due to want of comments/NOC from DAE (D/o S&SS).
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DEPARTMENT OF ANIMAL HUSBANDRY DAIRYING AND FISHERIES (DAHD&F)

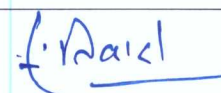
14	M/s J.K. Enterprises, Kolkata F.No.01/91/110/239/AM17/EC	200 Nos. Murrah Milking Buffalo for FOB value USD 309000 and 200 Nos. Buffalo Calf for FOB value USD 20000	01.09.2017	The request of M/s J.K. Enterprises, Kolkata to review the decision of EFC No. 5 dated 16.08.2017 rejecting the case, was taken up with the Department of Animal Husbandry Dairying and Fisheries (DAHD&F). However, DAHD&F vide O.M. No. 102-70/2017-(Trade) dated 06.10.2017 has reiterated the same position as stated earlier and has <u>not recommended</u> the case. The EFC discussed the case and in view of the comments of DAHD&F <u>rejected</u> the application.
15	M/s. Sabarmati Ashram Gaushala, Gujarat-387 120 F.No.01/91/110/55/AM-18/EC	2000 doses of Murrah FS doses for FOB value of USD 4700	06.04.2017 received on 21.09.2017	Deferred due to want of comments/NOC from DAHD&F.
16	M/s. Sabarmati Ashram Gaushala, Gujarat- F.No.01/91/110/56/AM-18/EC	250000 doses of Sahiwal Bull Semen doses (in Straws) for FOB value of USD 187500	05.09.2017 received on 21.09.2017	Deferred due to want of comments/NOC from DAHD&F.

MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (MOEF&CC)

17	M/s Ezra Export Pvt. Ltd., Gurgoan F.No.01/91/110/29/AM-17/EC	2.58 MT Value added Sanders Wood Furniture for FOB value of USD 16941.34, 4.98 MT Value added Sanders Woods Planks for FOB value of USD 35641.93 and 4.98 MT VAP of Redsanders Woods Beqads for FOB value of USD 15.00 (Total 7.86 MT and Total FOB value USD 54083.24)	23.05.2016	Deferred due to non submission of requisite documents by the firm to MOEF&CC (SU Division) for further examination of the case by them.
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18	M/s Newage Fire Protection Engineers Pvt. Ltd, F.No.01/91/110/132/AM-17/EC	25 MT Bromotri - fluro Methane (Halon 1301 Gas) FOB value of Rs. 62427752	19.10.2016	Deferred due to want of NOC from MOEF&CC (Ozone Cell).
19	M/s United State Pharmacopeia Pvt. Ltd., Hyderabad-500078 F.No.01/91/171/65/AM17/EC	7 Litre of 1,1,1- Trichloroethane Solvents Mixture (1:1) for FOB value USD 31,058	14.06.2016 received on 22.06.2016	Deferred due to want of NOC from MOEF&CC (Ozone Cell).
20	M/s Chemplast Sanmar., Chennai F.No.01/91/110/227/AM17/EC	300 MT Monochloro Difluoro Methane (Refrigerant R-22 or HCFC-22) for FOB value of USD 712500	24.02.2017	Deferred due to want of NOC from MOEF&CC (Ozone Cell).
21	M/s Tonchi Suchi PGM , New Delhi F.No.01/91/110/28/AM18/EC	30 MTs of Spent Automobile Catalyst Ceramic/Metallic for FOB value of USD 10,61,500	06.06.2017 received on 12.06.2017	Deferred due to want of NOC from MOEF&CC (HMS Division).
22	M/s Gem Aromatics' Pvt. Ltd., Mumbai. F.No. 01/91/110/35/AM18/EC	10,000 kgs Sandal wood Oil Pure and Natural for FOB value of USD 17990720 and 5,000 kgs Sandal Wood Oil Blended for FOB value of USD 5996840	11.07.2017 received on 23.08.2017	Deferred for further consideration. It was decided that the matter will be further taken up with MOEF&CC (SU Division) to specify the quantity of sandal wood oil for export during 2017-18 to enable DGFT to notify the same to facilitate the trade for export. DIG(Forests), MOEF&CC agreed to provide their recommendations on quantity of sandalwood oil for 2017-18 and any other conditions to be notified for export of sandalwood oil, on priority basis.
23	M/s Gujarat Fluorochemicals Ltd.,Noida(U.P.). F.No.01/91/110/57/AM18/EC	400 MT Bromotrifluorome thane/Halon-1301 for FOB value of USD 4000000 to USD 8000000	06.09.2017 received on 14.09.2017	Deferred due to want of NOC from MOEF&CC (Ozone Cell).
24	M/s Gujarat Fluorochemicals Ltd.,Noida(U.P.). F.No.01/91/110/58/AM18/EC	3000 MT Monochloro Difluoro Methane (Refrigerant R-22 or HCFC-22) for FOB value of USD 3000000 to 13500000	06.09.2017 received on 14.09.2017	Deferred due to want of NOC from MOEF&CC (Ozone Cell).
25	M/s Gujarat Fluorochemicals Ltd.,Noida(U.P.). F.No.01/91/110/59/AM18/EC	13708 MT Monochloro Difluoro Methane (Refrigerant R-22 or HCFC-22) for FOB value of USD 13708000 to 61686000	06.09.2017 received on 14.09.2017	Deferred due to want of NOC from MOEF&CC (Ozone Cell).



26	M/s Gujarat Fluorochemicals Ltd., Noida(U.P.). F.No.01/91/110/61/AM18/EC	1000 MT HCFC-225 ca/cb for FOB value of USD 45,00,000	26.09.2017	Deferred due to want of NOC from MOEF&CC (Ozone Cell).
27	M/s SRF Limited, Gurgaon. F.No.01/91/110/60/AM18/EC	6000 MTs of Monochloro Difluoro Methane (Refrigerant R-22 or HCFC-22) Calendar year 2018 for FOB value of between USD 10560000 and USD 18480000	11.09.2017 received on 22.09.2017	Deferred due to want of NOC from MOEF&CC (Ozone Cell).
28	M/s Om Beads Private Limited, Bangalore. F.No.01/91/110/70/AM18/EC	912.10 kgs of Value added product: Red Sanders Furniture Parts and Spares (ass packing list) for FOB value of USD 36585	03.08.2017 received on 09.10.2017	Deferred due to want of NOC from MOEF&CC (SU Division).

DEPARTMENT OF FERTILIZERS (DOF)

29	M/s Ocean Agro (India) Ltd., Vadodara, Gujarat F.No.01/91/110/33/AM18/EC	250 MT DIRT M.D.K. (2-0-4) MIKRO M.D. (6-0-0) Micronutrient foliar fertilizer for FOB value of USD 162500	28.07.2017 received on 21.08.2017	Approved as per the NOC of DOF vide O.M. No. 25011/2/2017-MPR dated 27.09.2017 for export 250 MT DIRT M.D.K. (2-0-4) MIKRO M.D. (6-0-0) Micronutrient foliar fertilizer for FOB value of USD 162500 to various countries.
30	M/s Indiana Chem-Port Vadodara (Gujarat). F.No.01/91/110/34/AM18/EC	18,000 MT Potassium Chloride (Muriate of Potash) for FOB value of USD 216000	16.08.2017	Deferred due to want of NOC from Deptt. of Fertilizers. The representative of DOF present during meeting informed that they have called for certain information from the firm, which is awaited.
31	M/s Paradise Agro Industries, Tal Ankleshvar F.No.01/91/110/36/AM18/EC	1000 MT NPK of various grades for FOB value of USD 275000	19.08.2017	Deferred due to want of NOC from Deptt. of Fertilizers. The representative of DOF present during meeting informed that they have called for certain information from the firm, which is awaited.

MINISTRY OF FOOD PROCESSING INDUSTRIES (MOFPI)

32	M/s Hstand Export Marketing Pvt. Ltd., Mumbai F.No.01/91/162/94/AM18/EC	2525 kgs Acid Casein -Industrial for FOB value USD 25930	08.06.2017 received on 15.06.2017	Deferred due to want of NOC/comments from Ministry of Food Processing Industries. Chairman, EFC expressed his concern over delay in NOC from MOFPI and desired that a reminder may be sent at appropriate level for expediting comments / NOC.
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MINISTRY OF MINES

33	M/s. Sandhya Minechem Industries Kutch Gujarat F.No.01/91/110/12/AM17/EC	1,00,000 MT High Purity Silica Sand with FOB value USD 25,00,000	29.04.2016	Deferred due to want of NOC from M/o Mines since 04.05.2016. Director, M/o Mines present in the meeting informed that the information has been called for by them from Govt. of Gujarat on 29.05.2017, which is awaited despite reminders. Chairman, EFC requested M/o Mines to expedite NOC and also suggested that M/o Mines may consider to take up the matter with the concerned State Governments to specify an annual quantity of export of various varieties of sands for export so that NOC/ recommendations of State Govt. may not be required in future, on case to case basis. This will enable M/o Mines to keep record of the quantity and recommend export on case to case basis.
34	M/s Hari Enterprises, Kutch F.No.01/91/110/45/AM-17/EC	25000 MT Washed Silica Sand (16-18 Mesh) & 25000 MT Washed Silica Sand (30-80 Mesh) – FOB Value 79320000 (US\$1200000)	07.6.2016	Deferred due to want of NOC from M/o Mines since 09.06.2016. Same as case at Sl. No. 33
35	M/s. Surendra Enterprises, Kolkata F.No.01/91/110/76/AM17/EC	5,000 MT Silica Sand with FOB value USD 275000	10.08.2016 received on 18.08.2016	Deferred due to want of NOC from M/o Mines since 26.08.2016. Director, Ministry of Mines informed that the information called for from Govt. of West Bengal on 29.05.2017, which is awaited despite reminders. Same as case at Sl. No. 33
36	M/s Frost International Ltd., New Delhi F.No.01/91/110/31/AM18/EC	5,00,000 MT Sulphur Granular / Crushed for FOB value of USD 50,00,000	26.07.2017 received on 18.08.2017	Deferred due to want of NOC from M/o Mines since 21.08.2017. Director, M/o Mines informed that the case is under consideration by them.

MINISTRY OF TEXTILES

37	National Silkworm Seed Organization, Central silk Board, Bangalore F.No.01/91/110/71/AM18/EC	4 Boxes of live silk worm eggs to for FOB value of Rs. 2530/-	15.09.2017 received on 11.10.2017	Deferred due to want of NOC from Ministry of Textiles..
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